

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MAPLE LOGISTICS PRIVATE LIMITED Date of Commencement of Liquidation: 07-11-2023; List of Stakeholders as on Date: 03-01-2024; Name of IP: PARVEEN KUMAR ADLAKHA; Process Number: 1; Last 5 digit of registration number: 13336

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	2	546386	2	546386				NA
2	Liquidation costs incurred till date	3	1621798	3	1621798				NA
3	Secured financial creditors	4	486706823	4	486706823				Annexure 3
4	Unsecured financial creditors	7	367896917	7	367896917				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	7	877812	0	0			877812	Annexure 6
7	Operational creditors (Government Dues)	2	322818262	0	0	0	0	322818262	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	72150143	4	6679238	0	18722405	46748500	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		30	1252618141	20	863451162	0	18722405	370444574	